

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The Electra Van can cruise at a speed of 40 Kms/hour and its cost of operation is 85 paise per k.m.

(c) At present 146 vehicles are running successfully and Govt. is giving cash subsidy of Rs. 1 lakh per vehicle to promote the sale of these vehicles.

External Services Division for Broadcast of Telugu Programmes

2032. SHRI J. CHOKKA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any external services division in AIR for broadcasting Telugu programmes;

(b) if so, the names of the countries to which the said programme circuit is provided at present;

(c) whether there is any request for Telugu External service circuit from other countries; and

(d) if so, the names of such countries and the action proposed to provide the said circuits?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Telugu programmes are broadcast by the external services division of All India Radio.

(b) Telugu service covers East and South East Asia regions, which include Malaysia, Singapore, Indonesia, Thailand, Philippines, Vietnam, Kumpuchia, Laos, Hong Kong and Burma.

(c) No Sir.

(d) Does not arise.

Subsidised Rice Under ITDP

2033. DR. JAYANTA RONGPI: Will the Minister of FOOD be pleased to state:

(a) the date from which the scheme of subsidised rice under Integrated Tribal Development Project was introduced in the country;

(b) the date from which this scheme was introduced in Karbi Anglong and N.C. Hills districts in Assam;

(c) whether the Government to propose to compensate the delay, if any in the introduction of the scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The scheme for supply of wheat and rice at specially subsidised prices to the inhabitants of ITDP areas and the tribal majority States was announced in November, 1985 and implemented from December, 1985.

(b) The ITDP Scheme was extended to the Karbi Anglong and North Cachar Hills districts of Assam in April, 1990.

(c) and (d) The proposal to include aforesaid districts in the ITDP Scheme was approved by the Government on 29-3-1990. Since the scheme was extended to these areas the question of any compensation does not arise.

A.I.R. Station at Diphu

2034. DR. JAYANTA RONGPI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the stage of construction and commissioning of the All India Radio station at Diphu (Assam);

(b) whether the construction and commissioning of the said radio station has been delayed;

(c) if so, the reasons therefor;

(d) the cost escalation of the said project due to the delay; and

(e) the steps the Government are taking for early construction and commissioning of the said station?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The civil and electrical works for construction of AIR building at Diphu are in progress.

(b) and (c) There has been a delay in establishment of this project because of several factors such as absence of pucca approach road to the site, unauthorised occupation of a part of the site and disturbed conditions in the area.

(d) and (e) The project has been planned to be completed within the approved capital outlay of Rs. 120.00 lakhs made on 26th May, 1986. The Government have also accorded due priority to its early establishment.

[*Translation*]

Ban on issue of Ration Cards to Slum Dwellers

2035. SHRI GOVINDA CHANDRA MUNDA: Will the **PRIME MINISTER** be pleased to state:

(a) whether a ban has been imposed on issuing of new ration cards to the slum dwellers in Delhi;

(b) if so, the reasons therefor;

(c) whether the Government propose to provide new ration cards to the slum dwellers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AH-

MED): (a) to (e) No, Sir. Ration cards are being issued to all bonafide residents of Delhi, whether living in slums or otherwise, provided they fulfil certain conditions which include that the applicant should be residing in a pucca house; that the applicant should be actually residing at the address given in the application and that there should not be any evidence of illegal occupation.

The Delhi Administration undertook a survey of Jhuggi Jhompri (JJ) clusters in 1990 to issue permanent ration cards for dwellers of JJ clusters that came up till 31-1-1990 as a one time exercise. However, dwellers of Jhuggi Jhompris which came up after 31-1-1990 are not being issued ration cards.

[*English*]

Ration Cards to Labourers

2036. SHRI KALKA DASS: Will the **PRIME MINISTER** be pleased to state:

(a) whether the labourers working in shops as cart-pullers in various parts of Delhi have not been issued ration cards though they are staying in Delhi for the last so many years;

(b) if so, the reasons therefor; and

(c) the scheme of Delhi Administration to issue ration cards to these labourers and the time by which the ration cards are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) Ration cards are not issued on the basis of the category of profession of the person, but in accordance with the eligibility criteria laid down by Delhi Administration for bonafide residents of Delhi.

Where an applicant furnishes documentary evidence alongwith surrender/deletion certificate, a permanent ration card can be issued forthwith.